GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 2208 TO BE ANSWERED ON 09/08/2024

FINANCIAL ASSISTANCE FOR REPAIR OF HOUSES UNDER PMAY-G

2208 MS. INDU BALA GOSWAMI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether financial assistance is provided to the economically weaker and poor families for repair of Kuchha houses under Pradhan MantriAwasYojana-Gramin (PMAY-G);
- (b) if so, the details thereof; and
- (c) the amount of assistance provided by Government to the beneficiaries residing in plainareas and hilly areas of the country under PMAY-G?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a) to (c) In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April, 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities. Under PMAY-G out of the overall mandated target of 2.95 crore houses allocated to States/UTs, more than 2.94 crore houses have already been sanctioned to the beneficiaries and 2.64 crore houses have already been completed as on 05.08.2024.

Under the scheme, financial assistance is being provided to the most vulnerable eligible beneficiaries based on the housing deficiency and other social deprivation parameters prescribed in Socio Economic Caste Census(SECC)-2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process. The PMAY-G guidelines provisioned a minimum 60% of the target at the national level which is earmarked for Scheduled Caste (SC)/Schedules Tribes (ST) households subject to availability of such eligible beneficiaries. The earmarking will only define the minimum limit that should be achieved and if State/UTs so desire they may add to target under these categories to ensure saturation. This would be in consonance with the category wise saturation approach which requires beneficiaries belonging to vulnerable and disadvantaged groups to be covered on a priority basis. The scheme provides financial Assistance of Rs.1.20 lakh in plain areas and Rs. 1.30 lakhs in hilly states (including North Eastern States and UTs of Jammu & Kashmir and Ladakh), difficult areas and Integrated Action Plan (IAP) districts. Additional assistance of Rs. 12,000/- is extended for construction of toilets through convergence with Swachh Bharat Mission – Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or other dedicated source of

funding. Under PMAY-G it is mandatory to provide support of 90/95 person days to unskilled wage employment at the current rates to a beneficiary for construction of his / her house in convergence with MGNREGS.

Further, the Central Govt has announced in the Budget 2024-25 for construction 2 crore additional houses in next five years i.e. 2024-25 to 2028-29 under the PMAY-G to meet the need arises from rural households.
